

RBI/2010-11/136 RPCD.CO.LBS.BC.No 15 /02.19.10/2010-11

July 26, 2010

CMDs of all SLBC Convenor Banks

Dear Sir/Madam,

Lead Bank Scheme- Revitalising SLBC Meetings

Please refer to our circular <u>RPCD.CO.LBS.HLC.BC.No.56/02.19.10/2009-10</u> dated <u>February 26, 2010</u> on the captioned subject. In this connection, our Top Management has decided on the undernoted actions to revitalise the State Level Bankers Committee meetings (SLBC).

- 2. State Chief Ministers may be encouraged to attend at least one SLBC meeting in a year. You are requested to bestow your personal attention in the matter and liaise with State Government to facilitate CMs participation in at least one SLBC meeting during the year.
- 3. You are also requested to arrange workshops for district administration on the subject, in the light of recommendation of High Level Committee to review Lead Bank Scheme, in the right locations with appropriate content in order to make it interesting and relevant for District Magistrates and other stakeholders.
- 4. All other instructions issued prior to this circular will continue to remain operative/effective.
- 5. You are requested to keep our Regional Offices informed of the action taken by you in this regard along with action taken on various recommendations as stated in our circular dated February 26, 2010 at quarterly intervals.

Yours faithfully

(A.K.Misra) General Manager

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